NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/11	TP 46/16	Hearing	397/398	B. Govinda Ramesh Vs Vinayasa Engineering (P) Ltd. & 3 Ors.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

S. V. well le Adv for Respt 5. Much h

PCS for petitioners is present. Counsel for respondent is present. Heard him in part. Counsel for respondent filed written arguments.

For continuation, list it on 23.08.2017.

MEMBER (J)

MEMBER (T)